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tional hazards would be permitted by us.

*110. [Transferred to the 5th May, 1978]

Memorandum from the Workers of Defence Research and Development Organisation Laboratories, Hyderabad

♦111. SHRI G. LAKSHMANAN: SHRI U. K. LAKSHMANA GOWDA; SHRI C D. NATARAJAN; SHRI R-NARASIMHA REDDY; SHRI MAHADEO PRASAD VARMA:

Will the Minister of DEFENCE toe pleased to state:

- (a) whether Government have received any representation from the ^workers 0f the Defence Research and Development Organisation Laboratories, Hyderabad regarding arbitrary suspension and retrenchment oi employees there;
- (b) whether it is a fact that the workers have also demanded the recognition of their trade union; and
- (c) if so, what action Government have taken in the matter-

THE MINISTER OF DEFENCE (SHRI J AG JI VAN RAM); (a) Yes, Sir. However it is not correct to say that action to suspend and retrench some employees was arbitrary.

- (b) Yes, Sir.
- (c)' The representations have been , examined. Some c-f the employees indulged in acts of gross indiscipline and misconduct; it, therefore, became necessary to take disciplinary action against them which has been done under the prescribed procedure viz. Central Civil Services (Classification, Control & Appeal) Rules, 1965. Some of the employees had represented against the suspension orders, which have been considered and orders passed by the competent authority. Procedures laid down by Gor-

ernment are being followed strictly in conducting the enquiries. As regards recognition of their Trade Union, the whole question of the role and recognition of Trade Unions in the Laboratories of Defence Research and Development Organisation is at present under review. Pending a final decision, the question 0f recognising any Union which has so far been not recognised has been kept in abeyance.

to Questions

Centre-State Relations

•112. SHRI IBRAHIM KALANIYA: SHRI JAGDISH JOSHI: SHRI PIARE LALL KUREEL: URF PIARE LALL TALIB:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware that the Chief Minister 0f Punjab has invited the Chief Ministers and Finance Ministers of other States to discuss Centre—State fiscal relationship;
- (b) whether it is a fact that there are indications of discord regarding Centre-State constitutional relationship in the name 0f more autonomy to States; and
- (c) what steps Government propose to take to check such trends in this regard?
- THE PRIME MINISTER (SHRI-MORARJI R. DESAI): (a) Government have seen Press reports in this regard. More recent reports in the Press indicate that the meeting has been put oft*.
- (b) and (c) The Constitution already provides for the autonomy of States; the question of discord therefor does not arise.

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- •113. SHRI ARVIND GANESH KULKARNI: Will the PRIME MINISTER be pleased to state;
- (a) whether it is a fact that at the recent meeting of the National Deve-